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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|----------------------|-------------------|
| 1. | R. VIDHYA SHANKAR | ADV. FOR PETIT/RESP | R. Vidhya Shankar |
| 2. | D. Gayalakshmi
KSR & Co Company Secretaries
Pvt. Ltd. | Adv. for Petitioner. | D. B/L |

ORDER

Counsel for both the parties present and prayed time for filing counter in the main
CP. Time extended at request. Put up on 16.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)